1	2	3	4
5.	Dawood Ibrahim & others Crime - Conspiracy of Bombay Bomb Blast	UAE/ Pakistan April, 94	Govt. of Pakistan has replied that the accused are not in Pakistan. Request pending with UAE Govt.
6.	V. Prabhakaran & Pottu Omman @ Sivasankar Crime - Criminal conspiracy to assassinate Shri Rajiv Gandhi. former Prime Minister of India.	Sri Lanka June, 96	Under consideration of Sri Lankan authorities.

[Translation]

Irrigation Projects in Tribal Belts of Rajasthan

1349. SHRI TARACHAND BHAGORA : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether there is any proposal to seek assistance from either the World Bank or other foreign agencies for irrigation projects of the tribal belts of Rajasthan; and

(b) if so, the estimated costs of the projects and the area of land likely to be irrigated?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) No such proposal has been received from Government of Rajasthan.

(b) Does not arise.

[English]

Funds to Gujarat from CRF

1350. SHRI SHANTILAL PARSOTAMDAS PATEL : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the amount allocated to Gujarat from the Central Road Funds during the years 1994-95 and 1995-96:

(b) whether any amount is yet to be released to the State out of the Central Road Fund sanctioned by the Union Government:

(c) if so, the details in this regards for each of the last three years and for the current year; and

(d) the time by which the remaining amount is likely to be released?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) The amount allocated to Gujarat, out of Central Road Fund, During 1994-95 and 1995-96 is given below :-

	Rs. in lakhs	
Year	Amount	
1994-95	239.00	
1995-96	139.00	

(b) to (d). The position is as follows:

	(Rs. in lakhs) Amount	
Year		
1993-94	80.00 (already released)	
1994-95	239.00 (already released)	
1995-96	139.00 (already released)	

The amount for the year 1996-97 will be released, after the Demands for Grants are passed by the Parliament.

Sardar Sarovar Narmada Dam Project

1351. SHRI HARIN PATHAK : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether it has been brought to the notice of the Government that the work on the Sardar Sarovar Narmada Dam Project has been stopped due to the non-cooperation of Madhya Pradesh Government in rehabilitation of the displaced persons in their areas;

(b) whether the Government have taken up the issue with the Madhya Pradesh Government in this regard; and

(c) if so, the result thereof?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) to (c). The work on the main dam of the Sardar Sarovar Project was held up due to differences between the party States with regard to the final height of the dam and the satisfactory rehabilitation of Project Affected Families. In a meeting of the Chief Ministers of the party States with the Hon'ble Prime Minister held on 15.07.1996 and 16.07.1996. the States have agreed to begin the work pari passu with resettlement and rehabilitation measures.

Barak Dam Project

1352. SHRI SONTOSH MOHAN DEV : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government have accorded